

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'A' BENCH, KOLKATA**

**Before Shri Rajpal Yadav, Vice-President (KZ)
&
Shri Girish Agrawal, Accountant Member**

**I.T.A. No. 1115/KOL/2019
Assessment Year: 2014-2015**

Reshma Parakh,.....Appellant
98, Christopher Road, Brindaban Garden,
Building No. 1, 2nd Floor,
Kolkata-700046
[PAN: AHUPP0085H]
-Vs.-

Income Tax Officer,.....Respondent
Ward-29(1), Kolkata,
Aayakar Bhawan Dakshin, 4th floor,
2, Gariahat Road (South),
Kolkata-700068

Appearances by:

N o n e, appeared on behalf of the assessee

Shri Biswanath Das, Addl. CIT (Sr. DR), appeared on behalf of the Revenue

Date of concluding the hearing: August 02, 2022

Date of pronouncing the order: August 16, 2022

O R D E R

Per Rajpal Yadav, Vice-President (KZ):-

The assessee is in appeal before the Tribunal against the order of ld. Commissioner of Income Tax (Appeals)-8, Kolkata dated 29.03.2019 passed for the assessment year 2014-15.

2. The grievance of the assessee is that the ld. CIT(Appeals) has erred in confirming the addition of Rs.70,33,616/-, which was added by the ld. Assessing Officer with the aid of Section 68 by holding that long-term capital gain on sale of shares of Kailash Auto Finance Limited and Unno Industries Limited were bogus and for the result of accommodation entries. The appeal was listed for hearing on 02.08.2022. However, on the

date of hearing, no one has come present on behalf of the assessee. The hearing was concluded with the assistance of ld. D.R.

3. The order was reserved after completion of hearing and it was not dictated and pronounced. The assessee has filed an application that she has settled the dispute with the Department under Vivad Se Viswas Scheme and, therefore, her appeal be dismissed as withdrawn. Copy of Form No. 3 etc. has been placed on record. Considering the request of the assessee, the present appeal is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on August 16, 2022.

**Sd/-
(Girish Agrawal)
Accountant Member**

**Sd/-
(Rajpal Yadav)
Vice-President (KZ)**

Kolkata, the 16th day of August, 2022

- Copies to :*
- (1) ***Reshma Parakh,
98, Christopher Road, Brindaban Garden,
Building No. 1, 2nd Floor,
Kolkata-700046***
 - (2) ***Income Tax Officer,
Ward-29(1), Kolkata,
Aayakar Bhawan Dakshin, 4th floor,
2, Gariahat Road (South), Kolkata-700068***
 - (3) ***Commissioner of Income Tax (Appeals)-8, Kolkata***
 - (4) ***Commissioner of Income Tax- , Kolkata***
 - (5) ***The Departmental Representative***
 - (6) ***Guard File***
- TRUE COPY***

By order

***Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata***

Laha/Sr. P.S.